

# NATIONAL COMPANY LAW APPELLATE TRIBUNAL

## PRINCIPAL BENCH

2<sup>nd</sup>FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 04.08.2022 (THURSDAY)

COURT –II

## CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

10:30 AM

In the Court of Hon'ble Mr. Justice Rakesh Kumar, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

### For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A. No. 1926 of 2022 in Comp. App. (AT) (Ins) No. 679 of 2022	Vikas Jain Vs. Devyog Projects Pvt. Ltd. & Anr.	Mohit Chaudhary	Upasana Chandrashekaran-R1 Prabhjit Singh SoniIRP

### For Admission (After Notice)

2.	Competition App. (AT) No. 14 of 2020	Alkem Laboratories Ltd & Ors. Vs. Competition Commission of India & Ors.  <b>With</b>	Aman Singh Baroka	Samapika Biswal Manmeet Arora-R1 Riddhiman Chatterji-R2 Nakul Mohta
3.	Competition App. (AT) No. 16 of 2020	Macleods Pharmaceuticals Ltd. Vs. Competition Commission of India & Ors.  <b>With</b>	Rishad A. Chowdhury	Manmeet Arora-R1 Raunak Bhattacharjee-R2 T. Sundar Ramanathan-R3 Mohit Prasad
4.	Competition App. (AT) No. 21 of 2020	Rajendra Agarwal Vs. Competition Commission of India & Ors.  <b>With</b>	Archana Sahadeva	Manmeet Arora-R1 Madhurika Ray-R3 T. Sundar Ramanathan-R4 Mohit Prasad-R9 Bharat Monga-R10
5.	Competition App. (AT) No. 23 of 2020	Rajeev Mishra Vs. Competition Commission of India & Ors.	Ishaan Chakrabarti	Manmeet Arora-R1 Madhurika Ray-R3 Mohit Prasad-R8 Bharat Monga-R9 ASahadevaR12

### For Hearing

6.	I.A. No. 1502 of 2021 in Comp. App. (AT) (Ins) No. 201 of 2021  (PH)	Mathuraprasad C Pandey & Ors. Vs. Parthiv Parikh RP for M.V. Omni Projects (India) Ltd. & Anr.  <b>With</b>	Aastha Mehta	Lalit Patel Jamin Dave Karan Valecha-R1 IchchhaKalash-R5
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7.	Comp. App. (AT) (Ins) No. 266 of 2021 <b>(PH)</b>	Nandish Patel Vs. Parthiv Parikh, Resolution Professional & Ors.	Nandish Patel	Avdhesh Kumar Varshney-R1 Aastha Mehta-R2 Ravi Pahwa-R2 to R6 Sharad Tyagi-R6
8.	Competition App. (AT) No. 06 of 2018	All Kerala Chemists & Druggists Association & Ors. Vs. CCI & Ors.  <b>With</b>	Sajith P. Warriar	Abhishek Yadav
9.	Competition App. (AT) No. 08 of 2018	A. N. Mohan Vs. Sudeep P M & Ors.  <b>With</b>	Amit Gupta	Abhishek Yadav
10.	Competition App. (AT) No. 09 of 2018	Thrissur District Unit of AKCDA & Ors. Vs. CCI & Ors.  <b>With</b>	Sajith P. Warriar	Abhishek Yadav
11.	Competition App. (AT) No. 10 of 2018	Kasargod District Unit of AKCDA & Ors. Vs. CCI & Ors.	Sajith P. Warriar	Abhishek Yadav
12.	Competition App. (AT) No. 11 of 2018	ITC Ltd. Vs. Competition Commission of India	Kanika Chaudhary Nayar	Samar Bansal
13.	Competition App. (AT) No. 05 of 2021	Tamil Nadu Power Producers Association Vs. Competition Commission of India & Ors.	Subodh Prasad	Udayan Jain Kajal Sharma-R2 V.M. Kannan Sanjay Kapur-R3

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By order of Hon'ble Chairperson  
-sd/-  
Registrar